

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

151. I.A. 161/2023

C.A. 248/2023

I.A. 130/2022

In

C.P. 192/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: SGY Properties Private Limited

V/s.

Juhu Hotel Private Limited.

SECTION 59, 241 (1), 242 (4) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Nimay Dave, a/w Adv. Areez Gazdar, Adv. Sanaya Contractor, and Adv. George P. Reji for R4, Adv. Sunder Khatri, Adv Puja Chaurasia Adv Ravi Grover for the Petitioner are present.

1. List on **30.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)